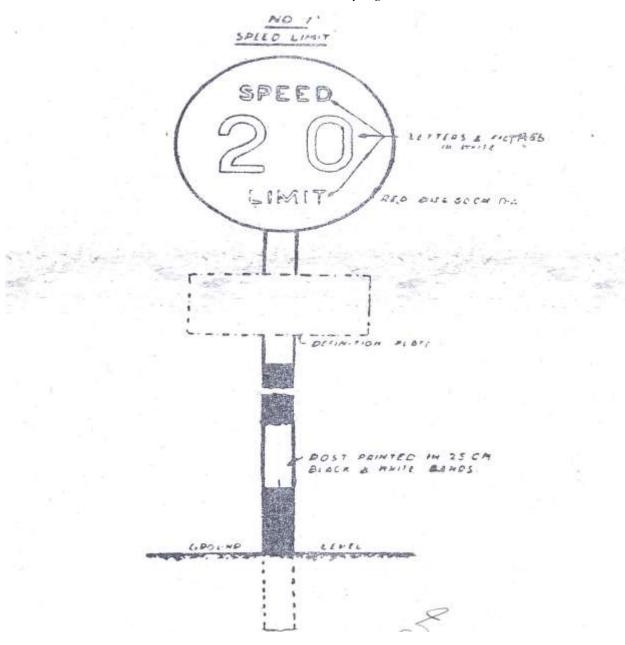
¹[THE FIRST SCHEDULE]

(See sections 116 and 119)

TRAFFIC SIGNS

Part A.—Mandatory Signs



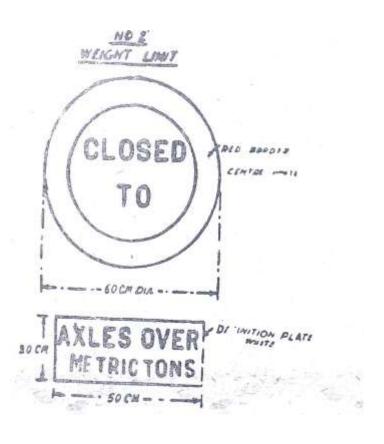
Notes—(1) The figure 20 is given merely as an example. The actual figures will be as prescribed in each case where this sign is used.

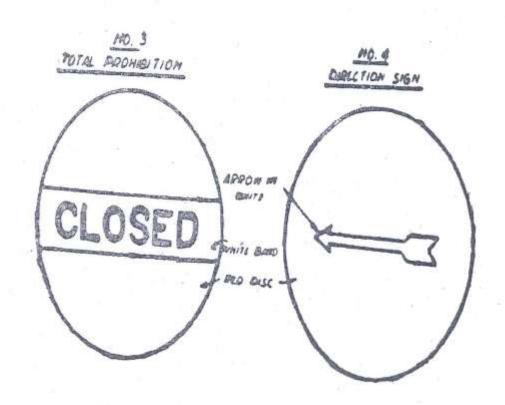
(2) The general design of the post is given for guidance.

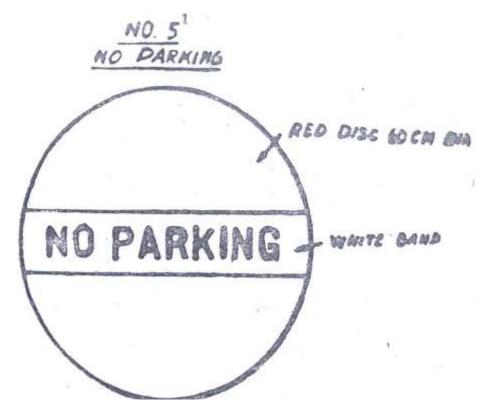
(4) The paints to be used on the traffic signs should be of reflecting kind.

⁽³⁾ Where the speed limit is, or is to be, imposed only on a certain class or classes of motor vehicle, the class or classes will be specified on the "definition plate". Where in addition to a general speed limit applicable to other motor vehicles a special speed limit is or is to be imposed on vehicles of a certain class or classes, the general speed limit will be specified on the disc and the special speed limit together with the class or classes of vehicle to which it applies, will be specified on the "definition plate".

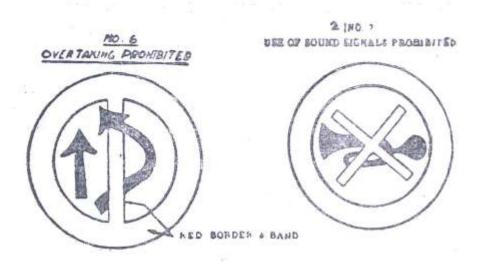
 $^{1.\} The\ Schedule\ renumbered\ as\ the\ First\ Schedule\ thereof by\ Act\ 54\ of\ 1994,\ s.\ 63\ (w.e.f.\ 14-11-1994).$



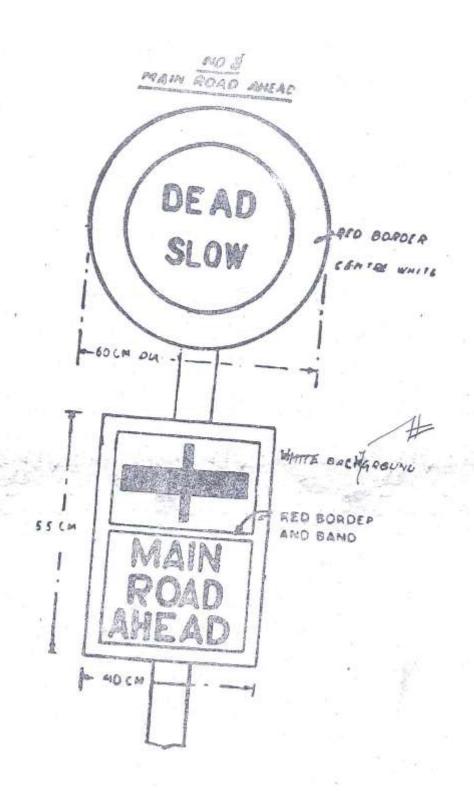




Note.—Sign NO.5 as here set forth may be amplified by instructions inscribed upon a definition plate placed below it as in the general arrangement set forth in sign No. 1 of this Part. Upon the definition plate may be set forth the times during which parking is prohibited. In like manner an arrow-head inscribed on the definition plate will indicate that parking is prohibited on that part of the street or road lying to the side of the sign to which the arrow-head points.



Gross and border—Red Background - White Device—Black.



Part B.—Cautionary Signs

The signs of this Part shall be used in conjunction with a red triangular plate, the centre of which shall be either bollow or painted white, in the manner indicated in the general design reproduced below.

